

12.00 hrs.

RE. REPORT OF BACKWARD CLASSES COMMISSION

श्री जयपाल सिंह कश्यप (भांवला) : अध्यक्ष महोदय, इस बात का अहसास किया गया था कि मंडल कमीशन की रिपोर्ट...

MR. SPEAKER: One by one.

मैं इसकी बात का जवाब दे रहा हूँ। इन्होंने समस्या उठाई थी, उसके बारे में मैंने वायदा किया था कि बताऊंगा।

(Interruptions)

MR. SPEAKER: I am giving you some observations. If you allow me to do it, I will do it.

I have received notices of Adjournment Motion from Sarvashri Jaipal Singh Kashyap, R. N. Rakesh, Ram Vilas Paswan, Harish Kumar Gangwar, A. Neelalohithadasan Nadar, Harikesh Bahadur and T. S. Negi regarding Government's failure to present to the House the Report of the Backward Classes Commission and to implement its recommendations.

While I am unable to give my consent to the matter being raised by way of Adjournment Motion, I would like to mention that in accordance with Article 340 of the Constitution "the President shall cause a copy of the report..... to be laid before each House of Parliament." No time limit has been specified in the constitution.

This matter has been raised by Members earlier also. On 25th August when the matter was raised by Shri Mani Ram Bagri in the House, I had observed that I would look into it.

As the Report of the Commission is understood to be already with the Government, I hope the Government

would respond to the wishes of the Members and do the needful.

SHRI ATAL BIHARI VAJPAYEE (New Delhi): You are expressing your hope.

MR. SPEAKER: I cannot direct.

Now, Shri P. Venkatasubbaiah. Let him speak.

एक माननीय सदस्य : यह तो रोज बोलते हैं। आप इनकी बात सुनते हैं, हमारी नहीं सुनते।

अध्यक्ष महोदय : आपकी बात का जवाब है, नहीं सुनना चाहते हैं तो ना सुनें।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): Sir, the Commission's report is in the hands of the Government, as you have observed. The various recommendations are being scrutinised and wherever comments are required, they are being called for. Sir, I may tell you on behalf of the Government that the Report will be placed on the Table of the House as immediately as it is possible for us.

(Interruptions)\*\*

MR. SPEAKER: Nothing to be recorded without my permission.

(Interruptions)\*\*

MR. SPEAKER: I have not allowed anybody so far.

(Interruptions)\*\*

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। (व्यवधान) ..

अध्यक्ष महोदय : अगर वे मुझे सुनने दें, तो मैं आपकी बात सुन लूंगा।

(अवध(1))

अध्यक्ष महोदय : जो मेरे अधिकार में था, वह मैंने कर दिया है।

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न सुनिए।

अध्यक्ष महोदय : मुझे कोई सुनने तो दे। मैंने आप को एलाऊ किया है।

श्री अटल बिहारी वाजपेयी : संविधान के अनुसार बैकवर्ड क्लासिफ़िकेशन की रिपोर्ट सभा-पटल पर रखी जानी चाहिए। आपने भी अपनी घोषणा में इस बात का उल्लेख किया है। संविधान के अन्तर्गत सरकार जो काम करने के लिए विवश है—बंदी हुई है, क्या सरकार उसको इस तरह से करेगी कि संविधान की मंशा ही खत्म हो जाए? रिपोर्ट को आए हुए श्राट महीने हो गए हैं। मंत्री महोदय यह आश्वासन देने के लिए भी तैयार नहीं हैं कि कब तक रिपोर्ट सभा-पटल पर रखी जाएगी। अध्यक्ष महोदय, आप सरकार को निर्देश दें।

अध्यक्ष महोदय : मैं निर्देश नहीं दे सकता। जो मैं कह सकता हूँ, वह मैंने कह दिया है। मैं निर्देश देने की स्थिति में नहीं हूँ।

श्री अटल बिहारी वाजपेयी : तो फिर हमें सरकार को मजबूर करने के लिए और तरीका अपनाना पड़ेगा।

SHRI P. VENKATASUBBAIAH: It is not the intention of the Government to flout the Constitution. I have

stated, after you, Sir, have made your observations that it is not our intention to avoid or to evade placing the Commission's recommendations before the House. But before the Commission's recommendations are placed, Government would like to place a comprehensive report, based on the recommendations made by the Commission. We have been taking steps expeditiously.... (Interruptions) and I have told.... (Interruptions)

SHRI ATAL BIHARI VAJPAYEE: Why is this being made a prestige issue?

SHRI P. VENKATASUBBAIAH: Government will try its best to place it on the Table of the House, during this session..... (Interruptions)

SHRI ATAL BIHARI VAJPAYEE: We want a firm commitment. If there are any practical difficulties, we can understand. (Interruptions)

SHRI P. VENKATASUBBAIAH: I may once again assure Shri Vajpayee and other hon. Members that what I have said is that during this session, Government is taking all steps to place on the Table of the House. I will further add that Government will place the Report on the Table of this House during this session.

12.10 hrs.

RE. ADJOURNMENT MOTIONS  
ETC.

SHRI INDRAJIT GUPTA (Basirhat): You are familiar with Chandigarh, I think, more than any of us. It is a Union Territory. It does not come under the State Governments either of Punjab or Haryana. Yesterday you must have seen in the papers that the police of this Union Territory, apart from brutally making a lathi charge.... (Interruptions)